

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:1
ANSWERED ON:22.11.2012
GRANTS TO NGOS UNDER CAPART
Vasava Shri Mansukhbhai D.;Yadav Shri Hukamdeo Narayan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether funds are provided to voluntary organisations by the Council for Advancement of People's Action and Rural Technology (CAPART);
- (b) if so, the details thereof including the number of organisations to which such grants have been provided as well as the amount granted to them during the last three years and the current year, State and year-wise;
- (c) whether the Government has received complaints regarding the irregularities committed by some of those organisations;
- (d) if so, the details thereof and the number of organisations against which action has been taken; and
- (e) whether the Government proposes to empower the District Vigilance and Monitoring Committees to review the functioning of those organisations, if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e): A statement is laid on the Table of the House.

Statement referred in reply to Lok Sabha Starred Question No.1 to be answered on 22/11/2012

- (a) Yes, CAPART has provided funds to Voluntary Organisations.
- (b) The details are given at Annexure.
- (c) No, Madam.
- (d) Does not arise.
- (e) No such proposal to empower the District Vigilance and Monitoring Committees to review the functioning of these organizations is under consideration. Restructuring of CAPART is in process.